

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **NATIONAL JUDICIAL ACADEMY, BHOPAL** - Nomination of Sri R.Raghunath Reddy, V Addl. District and Sessions Judge, Miryalguda, Nalgonda District to participate in the Academic Programme No.P-1320 on the “**National Seminar on Arbitration and Stress Management**” scheduled to be held on 03.12.2022 (Saturday) and 04.12.2022 (Sunday) at National Judicial Academy, Bhopal - **Relief Arrangements - ORDERS - ISSUED.**

READ: 1. NJA/Dir/Ac.Prg./2022-23/1505, e-mail from the Director, National Judicial Academy, Bhopal, dated 01.08.2022.
2. High Court’s letter Roc.No.1479/SO/2022, dated 30.11.2022.

ORDER ROC.NO.4686/2022 - B.SPL., DATED: 01.12.2022.

In view of nomination of the following District and Sessions Judge, mentioned in Column No.2, vide High Court’s Proceedings 2nd read above, to participate in the Academic Programme No.P-1320 on the “**National Seminar on Arbitration and Stress Management**” scheduled to be held on 03.12.2022 (Saturday) and 04.12.2022 (Sunday) at National Judicial Academy, Bhopal, the High Court made the following in-charge arrangements:

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI R.RAGHUNATH REDDY, V Addl. District and Sessions Judge, Miryalguda, Nalgonda District.	I Additional District and Sessions Judge, Nalgonda.

The officer mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officer who is nominated to participate in the Academic Programme.

On return from the said Academic Programme, the officer mentioned in Column No.2, shall resume charge of his regular post(s) and also the post(s) for which he is holding full additional charge previously.

NOTE: 1. The proceedings placed in the High Court’s Website <https://tshc.gov.in>. The downloaded copy from the website is valid for relieving duty and reporting to the Academic Programme at National Judicial Academy, Bhopal.
2. **The nominated officer is entitled only for actual journey time.**


REGISTRAR (VIGILANCE)

To

1. The Officer and In-charge Officer concerned.

2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462044.
4. The Principal District and Sessions Judge, Nalgonda.
5. The V Additional District and Sessions Judge, Miryalguda, Nalgonda District.
6. The I Additional District and Sessions Judge, Nalgonda.
7. The District Treasury Officer, Nalgonda District.
8. The District Treasury Officer, Miryalguda, Nalgonda District.

9. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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